

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT) No.223/2020**

**In the matter of:**

Rajgad Placement Pvt Ltd

Appellant

Vs

The Registrar of Companies, Mumbai

Respondent

**Present:**

Mr. Puneet Bhatia, CS for appellant.

Mr. Sanjeev Kumar Mohanty, Sr. Govt Standing Counsel, and Mr. Amit, Advocate for ROC Mumbai

**ORDER**

**(Virtual Mode)**

**10.03.2021-** Mr. Sanjeev Kumar Mohanty, Senior Government Standing Counsel appearing on behalf of ROC, Mumbai prays for two weeks' time to file reply affidavit. As prayed for on behalf of Respondent, two weeks' is allowed to file reply affidavit.

List the matter on **1<sup>st</sup> April, 2021.**

**(Justice Anant Bijay Singh)**  
**Member (Judicial)**

**(Ms Shreesha Merla)**  
**Member (Technical)**

**Bm/nn**